



सत्यमेव जयते

Monday
15th February, 1954

PARLIAMENTARY DEBATES

HOUSE OF THE PEOPLE

OFFICIAL REPORT

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PARLIAMENT SECRETARIAT
NEW DELHI

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HOUSE OF THE PEOPLE
ALPHABETICAL LIST OF MEMBERS

A

Abdullahbai, Mulla Taherali Mulla (Chanda).
 Abdus Sattar, Shri (Kalna-Katwa).
 Achal Singh, Seth [Agra Distt. (West)].
 Achalu, Shri Sunkam (Nalgonda—Reserved—Sch. Castes).
 Achint Ram, Lala (Hissar).
 Achuthan, Shri K. T. (Cranganur).
 Agarwal, Shri Shriman Narayan (Wardha).
 Agarwal, Shri Hoti Lal [Jalaun Distt. cum Etawah Distt.—(West) cum Jhansi Distt.—(North)].
 Agrawal, Shri Mukund Lal [Pilibhit Distt. cum Bareilly Distt.—(East)].
 Ahmed Mohiuddin, Shri (Hyderabad City).
 Ajft Singh, Shri (Kapurthala-Bhatinda—Reserved—Sch. Castes).
 Ajit Singhji, General (Sirohi-Pali).
 Akarpuri, Sardar Teja Singh (Gurdaspur).
 Alagesan, Shri O. V. (Chingleput).
 Altekar, Shri Ganesh Sadashiv (North Satara).
 Alva, Shri Joachim (Kanara).
 Amin, Dr. Indubhai B. (Baroda West).
 Amjad Ali, Shri (Goalpara-Garo Hills).
 Amrit Kaur, Rajkumari (Mandi-Mahasu).
 Anandchand, Shri (Bilaspur).
 Ansari, Dr. Shaukatullah Shah (Bidar).
 Anthony, Shri Frank (Nominated—Anglo-Indians).
 Asthana, Shri Sita Rama (Azamgarh Distt.—West).

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Ayyangar, Shri M. Ananthasayanara (Tirupati).

Azad, Maulana Abul Kalam (Rampur Distt. cum Bareilly Distt.—West).

Azad, Shri Bhagwat Jha (Purnea cum Santal Parganas).

B

Babunath Singh, Shri (Surguja-Raigarh—Reserved—Sch. Tribes).

Badan Singh, Chowdhary (Budaun Distt.—West).

Bagdi, Shri Maganlal (Mahasamund).

Bahadur Singh, Shri (Ferozepore-Ludhiana—Reserved—Sch. Castes).

Balakrishnan, Shri S. C. (Erode—Reserved—Sch. Castes).

Balasubramaniam, Shri S. (Madurai).

Baldev Singh, Sardar (Nawan Shahr).

Balmiki, Shri Kanhaiya Lal (Bulandshahr Distt.—Reserved—Sch. Castes).

Banerjee, Shri Durga Charan (Midnapore-Jhargram).

Bansal, Shri Ghamandi Lal (Jhajjar-Rewari).

Barman, Shri Upendranath (North Bengal—Reserved—Sch. Castes).

Barrow, Shri A. E. T. (Nominated—Anglo-Indians).

Barupal, Shri Panna Lal (Ganganagar-Jhunjhunu—Reserved—Sch. Castes).

Basappa, Shri C. R. (Tumkur).

Basu, Shri A. K. (North Bengal).

Basu, Shri Kamal Kumar (Diamond Harbour).

Bhagat, Shri B. R. (Patna cum Shahabad).

Bhakt Darshan, Shri [Garhwal Distt.—(East) cum Moradabad Distt.—(North East)].

B--contd.

- Bhandari, Shri Daulat Mal (Jaipur).
 Bharati, Shri Goswamiraja Sahdeo (Yeotmal).
 Bhargava, Pandit Mukat Behari Lal (Ajmer South).
 Bhargava, Pandit Thakur Das (Gurgaon).
 Bhartiya, Shri Shaligram Ramchandra (West Khandesh).
 Bhatkar, Shri Laxman Shrawan (Buldana-Akola — Reserved — Sch. Castes).
 Bhatt, Shri Chandrashanker (Broach).
 Bhawani Singh, Shri (Barmer-Jalore).
 Bheekha Bhai, Shri (Banswara-Dungarpur—Reserved—Sch. Tribes).
 Bhoi, Shri Giridhari (Kalahandi-Bolangir—Reserved—Sch. Tribes).
 Bhonsle, Shri Jagannathrao Krishna rao (Ratnagiri North).
 Bidari, Shri Ramappa Balappa (Bijapur South).
 Birbal Singh, Shri [Jaunpur Dist.—(East)].
 Bogawat, Shri U. R. (Ahmednagar South).
 Boovaraghasamy, Shri V. (Perambalur).
 Borooah, Shri Dev Kanta (Nowgong).
 Bose, Shri P. C. (Manbhum North).
 Brajeshwar Prasad, Shri (Gaya East).
 Brohmo-Chaudhury, Shri Sitanath (Goalpara-Garo Hills—Reserved—Sch. Tribes).
 Buchhikotaiah, Shri Sanaka (Masulipatnam).

C

- Chakravarty, Shrimati Renu (Basirhat).
 Chanda, Shri Anil Kumar (Birbhum).
 Chandak, Shri B. L. (Betul).

- Chandrasekhar, Shrimati M. (Tiruvallur—Reserved—Sch. Castes).
 Charak, Shri Lakshman Singh (Jammu and Kashmir).
 Chatterjea, Shri Tushar (Serampore).
 Chatterjee, Dr. Susilranjan (West Dinajpur).
 Chatterjee, Shri N. C. (Hooghly).
 Chattopadhyaya, Shri Harindranath (Vijayavada).
 Chaturvedi, Shri Rohanlal [Etah Dist.—(Central)].
 Chaudhary, Shri Ganeshi Lal [Shahjahanpur Dist.—(North) cum Kheri —(East)—Reserved—Sch. Castes].
 Chaudhuri, Shri Ranbir Singh (Rohtak).
 Chaudhuri, Shri Rohini Kumar (Gauhati).
 Chaudhuri, Shri Tridib Kumar (Berhampore).
 Chavda, Shri Akbar (Banaskantha).
 Chettiar, Shri T. S. Avinashilingam (Tiruppur).
 Chettiar, Shri N. Vr. N. Ar. Nagappa (Ramanathapuram).
 Chinaria, Shri Hira Singh (Mohindergarh).
 Choudhuri, Shri Muhammed Shaffee (Jammu and Kashmir).
 Chowdary, Shri C. R. (Narasaraopet).
 Chowdhury, Shri Nikunja Behari (Ghatal).

D

- Dabhi, Shri Fulsinhji B. (Kaira North).
 Damar, Shri Amar Singh Sabji (Jhabua—Reserved—Sch. Tribes).
 Damodaran, Shri G. R. (Pollachi).
 Damodaran, Shri Nettur P. (Telli-chery).
 Das, Shri B. (Jajpur-Keonjhar).
 Das, Shri Basanta Kumar (Contai).
 Das, Shri Beli Ram (Barpeta).
 Das, Shri Bijoy Chandra (Ganjam South).

D—contd.

- Das, Shri Kamal Krishna** (Birbhum—Reserved—Sch. Castes).
- Das, Dr. Mono Mohon** (Burdwan—Reserved—Sch. Castes).
- Das, Shri Nayan Tara** (Monghyr Sadr cum Jamui—Reserved—Sch. Castes).
- Das, Shri Shree Narayan** (Darbhanga Central).
- Das, Shri Ramananda** (Barrackpore).
- Das, Shri Ram Dhani** (Gaya East—Reserved—Sch. Castes).
- Das, Shri Sarangadhar** (Dhenkanal—West Cuttack).
- Datar, Shri Balwant Nagesh** (Belgaum North).
- Deb, Shri Dasaratha** (Tripura East).
- Deb, Shri Suresh Chandra** (Cachar—Lushai Hills).
- Deo, H. H. Maharaja Rajendra Narayan Singh** (Kalahandi—Bolangir).
- Deo, Shri Chandikeshwar Sharan Singh Ju** (Surguja—Raigarh).
- Deogam, Shri Kanhu Ram** (Chaibassa—Reserved—Sch. Tribes).
- Desai, Shri Kanayalal Nanabhai** (Surat).
- Desai, Shri Khandubhai Kasanji** (Halar).
- Deshmukh, Dr. Panjabrao S.** (Amravati East).
- Deshmukh, Shri Chintaman Dwarkanath** (Kolaba).
- Deshmukh, Shri K. G.** (Amravati West).
- Deshpande, Shri Govind Harj** (Nasik—Central).
- Deshpande, Shri Vishnu Ghanashyam** (Guna).
- Dholakia, Shri Gulab Shankar Amritlal** (Kutch East).
- Dhulekar, Shri R. V.** [Jhansi Distt.—(South)].
- Dhusiya, Shri Sohan Lal** [Basti Distt.—(Central East) cum Gorakhpur Distt.—(West—Reserved—Sch. Castes)].

- Digambar Singh, Shri** [Etah Distt.—(West) cum Mainpuri Distt.—(West) cum Mathura Distt.—(East)].
- Digvijaya Narain Singh, Shri** (Muzaffarpur—North-East).
- Dube, Shri Mulchand** [Farrukhabad Distt. (North)].
- Dube, Shri Udai Shankar** [Basti Distt. (North)].
- Dube, Shri Rajaram Giridharilal** (Bijapur North).
- Dutt, Shri Asim Krishna** (Calcutta South-West).
- Dutt, Shri Biren** (Tripura West).
- Dutta, Shri Santosh Kumar** (Howrah).
- Dwivedi, Shri Dashrath Prasad** (Gorakhpur Distt.—Central).
- Dwivedi, Shri M. L.** (Hamirpur Distt.).

E

- Ebenezer, Dr. S. A.** (Vikarabad).
- Elayaperumal, Shri L.** (Cuddalore—Reserved—Sch. Castes).

F

- Fotedar, Pandit Sheo Narayan** (Jammu and Kashmir).

G

- Gadgil, Shri Narhar Vishnu** (Poona Central).
- Gadilingana Gowd, Shri** (Kurnool).
- Ganapati Ram, Shri** [Jaunpur Distt. (East)—Reserved—Sch. Castes].
- Gandhi, Shri Feroze** [Pratapgarh Distt. (West) cum Rae Bareilly Distt. (East)].
- Gandhi, Shri Maneklal Maganlal** (Panch Mahals cum Baroda East).
- Gandhi, Shri V. B.** (Bombay City—North).
- Ganga Devi, Shrimati** (Lucknow Distt. cum Bara Banki Distt.—Reserved—Sch. Castes).
- Garg, Shri Ram Pratap** (Patiala).
- Gautam, Shri C. D.** (Balaghat).
- Ghose, Shri Surendra Mohan** (Malda).
- Ghose, Shri Atulya** (Burdwan).

G—contd.

- Ghulam Qader, Kh. (Jammu and Kashmir).
 Gidwani, Shri Choithram Partabrai (Thana).
 Giri, Shri V. V. (Pathapatnam).
 Girraj Saran Singh, Shri (Bharatpur-Sawai Madhopur).
 Gohain, Shri Chowkhamoon (Nominated—Assam Tribal Areas).
 Gopalan, Shri A. K. (Cannanore).
 Gopi Ram, Shri (Mandi-Mahasu—Reserved—Sch. Castes).
 Gounder, Shri K. Periaswami (Erode).
 Gounder, Shri K. Sakthivadivel (Periyakulam).
 Govind Das, Seth (Mandla-Jabalpur South).
 Gowda, Shri T. Madiah (Bangalore—South).
 Guha, Shri Arun Chandra (Santipur).
 Gupta, Shri Badshah (Mainpuri Distt.—East).
 Gupta, Shri Sadhan Chandra (Calcutta—South East).
 Gurupadaswamy, Shri M. S. (Mysore).

H

- Har Prasad Singh, Shri (Ghaziपुर Distt.—West).
 Hari Mohan, Dr. (Manbhum North—Reserved—Sch. Castes).
 Hari Shankar Prasad, Shri (Gorakhpur Distt.—North).
 Hazarika, Shri Jogendra Nath (Dibrugarh).
 Heda, Shri H. C. (Nizamabad).
 Hembrom, Shri Lal (Santal Parganas cum Hazaribagh—Reserved—Sch. Tribes).
 Hem Raj, Shri (Kangra).
 Hifzur Rahman, Shri M. (Moradabad Distt.—Central).
 Hukam Singh, Sardar (Kapurthala-Bhatinda).
 Hyder Husein, Chaudhri (Gonda Distt.—North).

I

- Ibrahim, Shri A. (Ranchi North-East).
 Iyyani, Shri Eachran (Ponnani—Reserved—Sch. Castes).
 Iyyunni, Shri C. R. (Trichur).

J

- Jagjivan Ram, Shri (Shahabad South—Reserved—Sch. Castes).
 Jain, Shri Ajit Prasad (Saharanpur Distt.—West cum Muzaffarnagar Distt.—North).
 Jain, Shri Nemi Saran (Bijnor Distt.—South).
 Jaipal Singh, Shri (Ranchi West—Reserved—Sch. Tribes).
 Jaisoorya, Dr. N. M. (Medak).
 Jajware, Shri Ramraj (Santal Parganas cum Hazaribagh).
 Jangde, Shri Resham Lal (Bilaspur—Reserved—Sch. Castes).
 Jatav-vir, Dr. Manik Chand (Bharatpur-Sawai Madhopur—Reserved—Sch. Castes).
 Jayaraman, Shri A. (Tindivanam—Reserved—Sch. Castes).
 Jena, Shri Kanhu Charan (Balasore—Reserved—Sch. Castes).
 Jena, Shri Lakshmidhar (Jajpur-Keonjhar—Reserved—Sch. Castes).
 Jena, Shri Niranjan (Dhenkanal-West Cuttack—Reserved—Sch. Castes).
 Jethan, Shri Kherwar (Palamau cum Hazaribagh cum Ranchi—Reserved—Sch. Tribes).
 Jhunjhunwala, Shri Banarsi Prashad (Bhagalpur Central).
 Jogendra Singh, Sardar (Bahraich Distt.—West).
 Joshi, Shri Jethalal Harikrishna (Madhya Saurashtra).
 Joshi, Shri Krishnacharya (Yadgir).
 Joshi, Shri Liladhar (Shajapur-Rajgarh).

J—contd.

Joshi, Shri Moreshwar Dinkar (Ratnagiri South).

Joshi, Shri Nandlal (Indore).

Joshi, Shrimati Subhadra (Karnal).

Jwala Prashad, Shri (Ajmer North).

K

Kachiroyar, Shri N. D. Govindaswami (Cuddalore).

Kajrolkar, Shri Narayan Sadoba (Bombay City—North—Reserved—Sch. Castes).

Kakkan, Shri P. (Madurai—Reserved—Sch. Castes).

Kale, Shrimati Anasuyabai (Nagpur).

Kamal Singh, Shri (Shahabad—North—West).

Kamaraj, Shri K. (Srivilliputhur).

Kandasamy, Shri S. K. Babie (Tiruchengode).

Kanungo, Shri Nityanand (Kendrapara).

Karmarkar, Shri D. P. (Dharwar—North).

Karni Singhji, His Highness Maharaja Sri Bahadur of Bikaner (Bikaner-Churu).

Kasliwal, Shri Nemi Chandra (Kotah-Jhalawar).

Katham, Shri Birendranath (North Bengal—Reserved—Sch. Tribes).

Katju, Dr. Kailas Nath (Mandsaur).

Kazmi, Shri Syed Mohammad Ahmad (Sultanpur Distt.—North cum Faizabad Distt.—South West).

Kelappan, Shri K. (Ponnani).

Keshavaiengar, Shri N. (Bangalore—North).

Keskar, Dr. B. V. (Sultanpur Distt.—South).

Khan, Shri Sadath Ali (Ibrahimpatnam).

Khan, Shri Shahnawaz (Meerut Distt.—North East).

Khardekar, Shri B. H. (Kolhapur cum Satara).

Khare, Dr. N. B. (Gwallor).

Khedkar, Shri Gopalrao Bajirao (Buldana-Akola).

Khimji, Shri Bhawanji A. (Kutch West).

Khongmen, Shrimati B. (Autonomous Distts.—Reserved—Sch. Tribes).

Kidwai, Shri Rafi Ahmad (Bahraich Distt.—East).

Kirolkar, Shri Wasudeo Shridhar (Durg).

Kolay, Shri Jagannath (Bankura).

Kosa, Shri Muchaki (Bastar—Reserved—Sch. Tribes).

Kottukappally, Shri George Thomas (Meenachil).

Kripalani, Acharya J. B. (Bhagalpur cum Purnea).

Kripalani, Shrimati Sucheta (New Delhi).

Krishna, Shri M. R. (Karimnagar—Reserved—Sch. Castes).

Krishna Chandra, Shri (Mathura Distt.—West).

Krishnanachari, Shri T. T. (Madras).

Krishnappa, Shri M. V. (Kolar).

Krishnaswami, Dr. A. (Kancheepuram).

Kureel, Shri Baij Nath (Pratapgarh Distt.—West cum Rae Bareilly Distt.—East—Reserved—Sch. Castes).

L

Lakshmayya, Shri Paidi (Anantapur).

Lallanji, Shri (Faizabad Distt.—North West).

Lal Singh, Sardar (Ferozepur-Ludhiana).

Lanka Sunderam, Dr. (Visakha-patnam).

Laskar, Shri Nibaran Chandra (Cachar-Lushai Hills—Reserved—Sch. Castes).

Laisram Jogeswar Singh, Shri (Inner Manipur).

Lingam, Shri N. M. (Coimbatore).

Lotan Ram, Shri (Jalaun Distt. cum Etawah Distt.—West cum Jhansi Distt.—North — Reserved — Sch. Castes).

M

Mahapatra, Shri Sibnarayan Singh (Sundargarh — Reserved — Sch. Tribes).

M—contd.

- Mahata, Shri Bhajahari** (Manbhum South cum Dhalbhum).
- Mahendra Nath Singh, Shri** (Saran Central).
- Mahodaya, Shri Vaijanath** (Nimar).
- Mahtab, Shri Harekrushna** (Cuttack).
- Majhi, Shri Chaitan** (Manbhum—South cum Dhalbhum—Reserved—Sch. Tribes).
- Majhi, Shri Ram Chandra** (Mayurbhanj—Reserved—Sch. Tribes).
- Majithia, Sardar Surjit Singh** (Tarn Taran).
- Malliah, Shri Srinivasa U.** (South Kanara—North).
- Malludora, Shri Gam** (Visakhapatnam—Reserved—Sch. Tribes).
- Malvia, Shri Bhagu-Nandu** (Shajapur-Rajgarh—Reserved—Sch. Castes).
- Malviya, Shri Motilal** (Chhatarpur-Datia-Tikamgarh—Reserved—Sch. Castes).
- Malviya, Pandit Chatur Narain** (Raisen).
- Malaviya, Shri Keshava Deva** (Gonda Distt.—East cum Basti Distt.—West).
- Mandal, Dr. Pashupati** (Bankura—Reserved—Sch. Castes).
- Mascarene, Kumari Annie** (Trivandrum).
- Masuriya Din, Shri** (Allahabad Distt.—East cum Jaunpur Distt.—West—Reserved—Sch. Castes).
- Mathew, Prof. C. P.** (Kottayam).
- Mathuram, Dr. Edward Paul** (Tiruchirapalli).
- Matthen, Shri C. P.** (Thiruvellah).
- Mavalankar, Shri G. V.** (Ahmedabad).
- Maydeo, Shrimati Indira A.** (Poona—South).
- Mehta, Shri Balvantray Gopaljee** (Gohilwad).
- Mehta, Shri Balwant Sinha** (Udaipur).
- Mehta, Shri Jaswantraj** (Jodhpur).
- Menon, Shri K. A. Damodara** (Kozhikode).
- Minimata, Shrimati** (Bilaspur-Durg-Raipur—Reserved—Sch. Castes).
- Mishra, Pandit Suresh Chandra** (Monghyr—North-East).
- Mishra, Shri Bibhuti** (Saran cum Champaran).
- Mishra, Shri Lalit Narayan** (Darbhanga cum Bhagalpur).
- Mishra, Shri Lokenath** (Puri).
- Mishra, Shri Mathura Prasad** (Monghyr—North-West).
- Mishra, Shri Shyam Nandan** (Darbhanga—North).
- Mishra, Shri Sarju Prasad** (Deoria Distt.—South).
- Misra, Shri Raghubar Dayal** (Bulandshahr Distt.).
- Misra, Pandit Lingaraj** (Khurda).
- Misra, Shri Bhupendra Nath** (Bilaspur-Durg-Raipur).
- Missir, Shri Vijineshwar** (Gaya—North).
- Mohammad Saeed Masuodi, Maulana** (Jammu and Kashmir).
- Morarka, Shri Radheshyam Ramkumar** (Ganganagar-Jhunjhunu).
- More, Shri K. L.** (Kolhapur cum Satara—Reserved—Sch. Castes).
- More, Shri Shankar Shantaram** (Sholapur).
- Mudaliar, Shri C. Ramaswamy** (Kumbakonam).
- Muhammad Islamuddin, Shri** (Purnea North-East).
- Muhammed Khuda Bukhs, Shri** (Murshidabad).
- Mukerji, Shri Hirendra Nath** (Calcutta—North-East).
- Mukne, Shri Y. M.** (Thana—Reserved—Sch. Tribes).
- Murli Manohar, Shri** (Ballia Distt.—East).
- Murthy, Shri B. S.** (Eluru).
- Musafir, Shri Gurmukh Singh** (Amritsar).

M—contd.

- Mushar, Shri Kirai (Bhagalpur cum Purnea—Reserved—Sch. Castes).
Muthukrishnan, Shri M. (Vellore—Reserved—Sch. Castes).

N

- Naidu, Shri Nalla Reddi (Rajahmundry).
Nair, Shri C. Krishnan (Outer Delhi).
Nair, Shri N. Sreekantan (Quilon cum Mavelikkara).
Nambiar, Shri K. Ananda (Mayuram).
Nanadas, Shri Mangalagiri (Ongole—Reserved—Sch. Castes).
Nanda, Shri Gulzarilal (Sabarkantha).
Narasimham, Shri S. V. L. (Guntur).
Narasimhan, Shri C. R. (Krishnagiri).
Naskar, Shri Purnendu Sekhar (Diamond Harbour—Reserved—Sch. Castes).
Natawadkar, Shri Jayantrao Ganpat (West Khandesh—Reserved—Sch. Tribes).
Natesan, Shri P. (Tiruvallur).
Nathani, Shri Hari Ram (Bhilwara).
Nathwani, Shri Narendra P. (Sorath).
Nayar, Shrimati Shakuntala (Gonda Distt.—West).
Nayar, Shri V. P. (Chirayinkil).
Nehru, Shri Jawaharlal (Allahabad Distt.—East cum Jaunpur Distt.—West).
Nehru, Shrimati Uma (Sitapur Distt. cum Kheri Distt.—West).
Nesamony, Shri A. (Nagercoil).
Neswi, Shri T. R. (Dharwar—South).
Nevatia, Shri R. P. (Shahjahanpur Distt.—North cum Kheri—East).
Nijalingappa, Shri S. (Chitaldrug).

P

- Palchoudhury, Shrimati Ila (Nabadwip).
Pande, Shri C. D. (Naini Tal Distt. cum Almora Distt.—South West cum Bareilly Distt.—North).
Pandey, Dr. Natabar (Sambalpur).

- Pandit, Shrimati Vijaya Lakshmi (Lucknow Distt.—Central).
Panna Lal, Shri (Faizabad Distt.—North-West—Reserved—Sch. Castes).
Pant, Shri Devi Datt (Almora Distt.—North-East).
Paragi Lal, Chaudhari (Sitapur Distt. cum Kheri Distt.—West—Reserved—Sch. Castes).
Paranjpe, Shri R. G. (Bhir).
Parekh, Dr. Jayantilal Narvaram (Zalawad).
Parikh, Shri Shantilal Girdharilal (Mehsana—East).
Parmar, Shri Rupaji Bhavji (Panch Mahals cum Baroda East—Reserved—Sch. Tribes).
Pataskar, Shri Hari Vinayak (Jalgaon).
Patel, Shri Bahadurbhai Kunthabhai (Surat—Reserved—Sch. Tribes).
Patel, Shrimati Maniben Vallabhbai (Kaira—South).
Patel, Shri Rajeshwar (Muzaffarpur cum Darbhanga).
Pateria, Shri Sushil Kumar (Jabalpur North).
Pathrikar, Dr. Devrao Namdevrao (Nanded—Reserved—Sch. Castes).
Patil, Shri P. R. Kanavade (Ahmednagar—North).
Patil, Shri S. K. (Bombay City—South).
Patil, Shri Shankargauda Veeragnagauda (Belgaum—South).
Patnaik, Shri Uma Charan (Ghumsur).
Pawar, Shri Vyankatrao Pirajirao (South Satara).
Pillai, Shri P. T. Thanu (Tirunelveli).
Pocker Saheb, Janab B. (Malappuram).
Prabhakar, Shri Naval (Outer Delhi—Reserved—Sch. Castes).
Punnoose, Shri P. T. Alleppey).

R

- Rachiah, Shri N. (Mysore—Reserved—Sch. Castes).
- Radha Raman, Shri (Delhi City).
- Raghavachari, Shri K. S. (Penukonda).
- Raghavaiah, Shri Pisupati Venkata (Ongole).
- Raghubir Singh, Choudhary (Agra Distt.—East).
- Raghunath Singh, Shri (Banaras Distt.—Central).
- Raghuramaiah, Shri Kotha (Tenali).
- Raiji, Shrimati Jayashri (Bombay—Suburban).
- Raj Bahadur, Shri (Jaipur—Sawal Madhopur).
- Rajabhoj, Shri P. N. (Sholapur—Reserved—Sch. Castes).
- Ramachander, Dr. D. (Vellore).
- Ramasami, Shri M. D. (Arruppukottai).
- Ramaseshaiah, Shri N. (Parvathipuram).
- Ramaswamy, Shri P. (Mahbubnagar—Reserved—Sch. Castes).
- Ramaswamy, Shri S. V. (Salem).
- Ram Dass, Shri (Hoshiarpur—Reserved—Sch. Castes).
- Ram Nagina Singh, Shri (Ghaziipur Distt.—East cum Ballia Distt.—South West).
- Ramnarayan Singh, Babu (Hazari-bagh—West).
- Ram Saran, Shri (Moradabad Distt.—West).
- Ram Shankar Lal, Shri (Basti Distt.—Central East cum Gorakhpur Distt.—West).
- Ram Subhag Singh, Dr. (Shahabad—South).
- Randaman Singh, Shri (Shahdol—Sidhi—Reserved—Sch. Tribes).
- Rane, Shri Shivram Rango (Bhusaval).
- Ranjit Singh, Shri (Sangrur).
- Rao, Diwan Raghavendra (Osmanabad).
- Rao, Dr. Ch. V. Rama (Kakinada).
- Rao, Shri B. Rajagopala (Srikakulam).
- Rao, Shri B. Shiva (South Kanara—South).
- Rao, Shri Kadyala Gopala (Gudivada).
- Rao, Shri Kanety Mohana (Rajahmundry—Reserved—Sch. Castes).
- Rao, Shri Kondru Subba (Eluru—Reserved—Sch. Castes).
- Rao, Shri Pendyal Raghava (Warangal).
- Rao, Shri P. Subba (Nowrangpur).
- Rao, Shri Rayasam Seahagiri (Nandyal).
- Rao, Shri T. B. Vittal (Khammam).
- Raut, Shri Bhola (Saran cum Champaran — Reserved — Sch. Castes).
- Razmi, Shri Said Ullah Khan (Sehore).
- Reddi, Shri B. Ramachandra (Nellore).
- Reddi, Shri Baddam Yella (Karimnagar).
- Reddi, Shri C. Madhao (Adilabad).
- Reddi Shri Y. Eswara (Cuddapah).
- Reddy, Shri K. Janardhan (Mahbubnagar).
- Reddy, Shri Ravi Narayan (Nalgonda).
- Reddy, Shri T. N. Vishwanatha (Chittoor).
- Richardson, Bishop John (Nominated—Andaman and Nicobar Islands).
- Rishang Keishing, Shri (Outer Manipur—Reserved—Sch. Tribes).
- Roy, Dr. Satyaban (Ulberia).
- Roy, Shri Biswa Nath (Deoria Distt.—West).
- Roy, Shri Patiram (Basirhat—Reserved—Sch. Castes).
- Rup Narain, Shri (Mirzapur Distt. cum Banaras Distt.—West—Reserved—Sch. Castes).

S

- Saha, Shri Meghnad (Calcutta—North-West).
- Sahal, Shri Raghunir (Etah Distt.—North-East cum Budaun Distt.—East).
- Sahaya, Shri Syamnandan (Muzaffarpur—Central).
- Sahu, Shri Bhagabat (Balasore).
- Sahu, Shri Rameshwar (Muzaffarpur cum Darbhanga—Reserved—Sch. Castes).
- Saigal, Sardar Amar Singh (Bilaspur).
- Saksena, Shri Mohanlal (Lucknow Distt. cum Bara Banki Distt.).
- Samanta, Shri Satig Chandra (Tamluk).
- Sanganna, Shri T. (Rayagada-Phulbani—Reserved—Sch. Tribes).
- Sankarapandian, Shri M. (Sankarayanarkovil).
- Sarmah, Shri Debeswar (Golaghat-Jorhat).
- Sathianathan, Shri N. (Dharmapuri).
- Satish Chandra, Shri (Bareilly Distt.—South).
- Satyawadi, Dr. Virendra Kumar (Karnal—Reserved—Sch. Castes).
- Sen, Shrimati Sushama (Bhagalpur—South).
- Sen, Shri Phani Gopal (Purnea—Central).
- Sen, Shri Raj Chandra (Kotah-Bundi).
- Sewal, Shri A. R. (Chamba-Sirmur).
- Shah, Her Highness Rajmata Kamalendu Mati (Garhwal Distt.—West cum Tehri Garhwal Distt. cum Bijnor Distt.—North).
- Shah, Shri Chimanlal Chakubhai (Gohilwad-Sorath).
- Shah, Shri Raichand Bhai N. (Chhindwara).
- Sharma, Pandit Balkrishna (Kanpur Distt.—South cum Etawah Distt.—East).
- Sharma, Pandit Krishna Chandra (Meerut Distt.—South).
- Sharma, Shri Diwan Chand (Hoshiarpur).
- Sharma, Shri Khushi Ram (Meerut Distt.—West).
- Sharma, Shri Nand Lal (Sikar).
- Sharma, Shri Radha Charan (Morena-Bhind).
- Shastri, Pandit Algu Rai (Azamgarh Distt.—East cum Ballia Distt.—West).
- Shastri, Shri Bhagwandutt (Shahdol-Sidhi).
- Shastri, Swami Ramanand (Unnao Distt. cum Rae Bareilly Distt.—West cum Hardoi Distt.—South East—Reserved—Sch. Castes).
- Shivananjappa, Shri M. K. (Mandya).
- Shobha Ram, Shri (Alwar).
- Shukla, Pandit Bhagwaticharan (Durg-Bastar).
- Siddananjappa, Shri H. (Hassan-Chikmagalur).
- Singhal, Shri Shri Chand (Aligarh Distt.).
- Sinha, Dr. Satyanarain (Saran—East).
- Sinha, Shri Anirudha (Darbhanga—East).
- Sinha, Shri Awadbeswar Prasad (Muzaffarpur—East).
- Sinha, Shri Banarsi Prasad (Monghyr Sadr cum Jamui).
- Sinha, Shri Gajendra Prasad (Palamau cum Hazaribagh cum Ranchi).
- Sinha, Shri Jhulan (Saran—North).
- Sinha, Shri Kailash Pati (Patna—Central).
- Sinha, Shri Nageshwar Prasad (Hazaribagh—East).
- Sinha, Shri S. (Pataliputra).
- Sinha, Shri Satya Narayan (Samastipur—East).
- Sinha, Shri Satyendra Narayan (Gaya—West).
- Sinha, Shrimati Tarakeshwari (Patna—East).

S—contd.

- Sinha, Thakur Jugal Kishore (Muzaffarpur—North-West).
- Sinhasan Singh, Shri (Gorakhpur Distt.—South).
- Siva, Dr. M. V. Gangadhara (Chittoor—Reserved—Sch. Castes).
- Snatak, Shri Nardeo (Aligarh Distt.—Reserved—Sch. Castes).
- Sodhia, Shri Khub Chand (Sagar).
- Sofi, Shri Mohd. Akber (Jammu and Kashmir).
- Somana, Shri N. (Coorg).
- Somani, Shri G. D. (Nagaur-Pali).
- Soren, Shri Paul Jujhar (Purnea cum Santal Parganas—Reserved—Sch. Tribes).
- Subrahmanyam, Shri Kandala (Vizianagaram).
- Subrahmanyam, Shri Tekur (Bellary).
- Sundar Lall, Shri (Saharanpur Distt.—West cum Muzaffarnagar Distt.—North—Reserved—Sch. Castes).
- Suresh Chandra, Dr. (Aurangabad).
- Suriya Prashad, Shri (Morena-Bhind—Reserved—Sch. Castes).
- Swaminadhan, Shrimati Ammu (Dindigul).
- Swami, Shri Sivamurthi (Kushtagl).
- Swamy, Shri N. R. M. (Wandiwash).
- Syed Ahmed, Shri (Hoshangabad).
- Syed Mahmud, Dr. (Champaran—East).

T

- Talib, Shri Piare Lal Kureel (Banda Distt. cum Fatehpur Distt.—Reserved—Sch. Castes).
- Tandon, Shri Purushottamdas [Allahabad Distt. (West)].
- Tek Chand, Shri (Ambala-Simla).
- Telkikar, Shri Shankar Rao (Nanded).
- Tewari, Sardar Raj Bhanu Singh (Rewa).
- Thimmaiah, Shri Dodda (Kolar—Reserved—Sch. Castes).
- Thirani, Shri G. D. (Bargarh).

- Thirukuralar, Shri V. Muniswamy Avl. (Tindivanam).
- Thomas, Shri A. M. (Ernakulam).
- Thomas, Shri A. V. (Srivaikuntam).
- Tirtha, Swami Ramananda (Gulberga).
- Tivary, Shri Venkatesh Narayan (Kanpur Distt.—North cum Farrukhabad Distt.—South).
- Tiwari, Pandit B. L. (Nimar).
- Tiwari, Shri Ram Sahai (Chhatarpur-Datia-Tikamgarh).
- Tiwary, Pandit Dwarka Nath (Saran South).
- Tribhuan Narayan Singh, Shri (Banaras Distt.—East).
- Tripathi, Shri Hira Vallabh (Muzaffarnagar Distt.—South).
- Tripathi, Shri Kamakhya Prasad (Darrang).
- Tripathi, Shri Vishwambhar Dayal (Unnao Distt. cum Rae Bareilly Distt.—West cum Hardoi Distt.—South East).
- Trivedi, Shri Umashanker Muljibhai (Chittoor).
- Tudu, Shri Bharat Lal (Midnapore-Jhargram—Reserved—Sch. Tribes).
- Tulsidas Kilachand, Shri (Mehsana—West).
- Tyagi, Shri Mahavir (Dehra Dun Distt. cum Bijnor Distt.—North West cum Saharanpur Distt.—West).

U

- Uikey, Shri M. G. (Mandla-Jabalpur—South—Reserved—Sch. Tribes).
- Upadhyay, Pandit Munishwar Dutt (Pratapgarh Distt.—East).
- Upadhyay, Shri Shiva Datt (Satna).
- Upadhyay, Shri Shiva Dayal (Banda Distt. cum Fatehpur Distt.).

V

- Vaishnav, Shri Hanamantrao Ganeshrao (Ambad).

V — contd.

Vaishya, Shri Muldas Bhudardas
(Ahmedabad — Reserved — Sch.
Castes).

Vallatharas, Shri K. M. (Pudukottai).

Varma, Shri B. B. (Champaran
North).

Varma, Shri Bulaqi Ram (Hardoi
Distt.—North-West cum Farrukha-
bad Distt.—East cum Shahjahanpur
Distt. — South — Reserved — Sch.
Castes).

Veeraswamy, Shri V. (Mayuram—
Reserved—Sch. Castes).

Velayudhan, Shri R. (Quilon cum
Mavelikkara — Reserved — Sch.
Castes).

Venkataraman, Shri R. (Tanjore).

Verma, Shri Manik Lal (Tonk).

Verma, Shri Ramji (Deoria Distt.—
East).

Vidyalankar, Shri Amarnath (Jullun-
dur).

Vishwanath Prasad, Shri (Azamgarh
Distt. — West — Reserved — Sch.
Castes).

Vyas, Shri Radhelal (Ujjain).

W

Waghmare, Shri Narayan Rao
(Parbhani).

Wilson, Shri J. N. (Mirzapur Distt.
cum Banaras Distt.—West).

Wodeyar, Shri K. G. (Shimoga).

Z

Zaidi, Col. B. H. (Hardoi Distt.—
North-West cum Farrukhabad Distt.
—East cum Shahjahanpur Distt.
—South).

HOUSE OF THE PEOPLE

The Speaker

Shri G. V. Mavalankar.

The Deputy-Speaker

Shri M. Ananthasayanam Ayyangar.

Panel of Chairmen

Pandit Thakur Das Bhargava.

Shrimati Ammu Swaminadhan.

Shri Hari Vinayak Pataskar.

Sardar Hukam Singh.

Shrimati Renu Chakravartty.

Shrimati B. Khongmen.

Secretary

Shri M. N. Kaul. Barrister-at-Law.

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Shrimati Renu Chakravartty.

Shri Asim Krishna Dutt.

Shri C. P. Mathew.

Shri P. N. Rajabhoj.

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Shri B. Das (*Chairman*).

Shri Ranbir Singh Chaudhuri.

Shri Hari Vinayak Pataskar.

Shri Tribhuan Narayan Singh.

Shri M. L. Dwivedi.

Pandit Munishwar Dutt Upadhyay.

Shri Shriman Narayan Agarwal.

Shri Shree Narayan Das.

Shri B. Ramachandra Reddi.

Shri Uma Charan Patnaik.

Pandit Krishna Chandra Sharma.

Shri K. M. Vallatharas.

Shri V. P. Nayar.

Shri G. D. Somani.

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Shri Sarangadhar Das.

Shri Radhelal Vyas.

Shri Debeswar Sarmah.

Shri Nityanand Kanungo.

Pandit Balkrishna Sharma.

Shri Shivram Rango Rane.

Shri V. B. Gandhi.
Shri Upendranath Barman.
Shri R. Venkataraman.
Shri Balvantray Gopaljee Mehta.
Dr. Syed Mahmud.
Pandit Thakur Das Bhargava.
Shri C. P. Mathew.
Shri U. Srinivasa Malliah.
Shri Rayasam Seshagiri Rao.
Shri Ahmed Mohiuddin.
Shri Girraj Saran Singh.
Dr. Suresh Chandra.
Shri Mohan Lal Saksena.
Dr. Lanka Sundaram.
Shri Kadyala Gopala Rao.
Shri V. Muniswamy Ayl. Thirukuralar.
Shri P. N. Rajabhoj.
Sardar Lal Singh.

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Shri M. Ananthasayanam Ayyangar.
Shri Satya Narayan Sinha.
Shri Harekrushna Mahtab.
Shri Narahar Vishnu Gadgil.
Shri Dev Kanta Borooh.
Shri Hari Vinayak Pataskar.
Col. B. H. Zaidi.
Shrimati Ammu Swaminadhan.
Shri P. T. Punnoose.
Shri Sarangadhar Das.
Sardar Hukam Singh.
Shri Chandikeshwar Sharan Singh Ju Deo.
Dr. Lanka Sundaram.

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Shri Satya Narayan Sinha.
Shri A. K. Gopalan.
Shrimati Sucheta Kripalani.
Shri Sarangadhar Das.
Shri B. Shiva Rao.
Shri R. Venkataraman.
Dr. Syed Mahmud.
Shri Radhelal Vyas.

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Shri G. V. Mavalankar (*Chairman*).
Shri M. Ananthasayanam Ayyangar.
Pandit Thakur Das Bhargava.
Shri Satya Narayan Sinha.
Chaudhri Hyder Husain.
Shri O. V. Alagesan.
Pt. Algu Rai Shastri

Shri A. K. Basu.
Shri Shivram Rango Rane.
Dr. N. M. Jaisoorya.
Shri K. Kelappan.
Shri N. C. Chatterjee
H. H. Maharaja Rajendra Narayan Singh Deo.
Shri Jaipal Singh.
Shri K. Subrahmanyam.

House Committee

Shri U. Srinivasa Malliah (*Chairman*).
Shri Tribhuan Narayan Singh.
Shri Upendranath Barman.
Shri Awadheshwar Prasad Sinha.
Shrimati Ammu Swaminadhan.
Col. B. H. Zaidi.
Shri Tulsidas Kilachand.
Shri Hirendra Nath Mukerjee.
Shri K. A. Damodara Menon.
Shri Sarangadhar Das.
Shri Gurmukh Singh Musafir.
Shri Tekur Subrahmanyam.

Library Committee

Shri M. Ananthasayanam Ayyangar (*Chairman*).
Shrimati Sucheta Kripalani.
Shri M. L. Dwivedi.
Shri Uma Charan Patnaik.
Shri M. D. Joshi.
Shri Hirendra Nath Mukerjee.
Shri V. N. Tivary.
Shri Hriday Nath Kunzru.
Shri R. D. Sinha Dinkar.
Dr. Shrimati Seeta Permanand.

Members of the Cabinet

Prime Minister, Minister of External Affairs and Defence—Shri Jawaharlal Nehru.

Minister of Education and Natural Resources and Scientific Research—Maulana Abul Kalam Azad.

Minister of Communications—Shri Jagjivan Ram.

Minister of Health—Rajkumari Amrit Kaur.

Minister of Finance—Shri Chintaman Dwarkanath Deshmukh.

Minister of Planning and Irrigation and Power—Shri Gulzarilal Nanda.

Minister of Home Affairs and States—Dr. Kailas Nath Katju.

Minister of Food and Agriculture—Shri Rafi Ahmad Kidwai.

Minister of Commerce and Industry—Shri T. T. Krishnamachari.

Minister of Law and Minority Affairs—Shri C. C. Biswas.

Minister of Railways and Transport—Shri Lal Bahadur Shastri.

Minister of Works, Housing and Supply—Sardar Swaran Singh.

Minister of Labour—Shri V. V. Giri.

Minister of Production—Shri K. C. Reddy.

Ministers of Cabinet Rank (but not members of the Cabinet)

Minister of Parliamentary Affairs—Shri Satya Narayan Sinha.

Minister of Rehabilitation—Shri Ajit Prasad Jain.

Minister of Defence Organisation—Shri Mahavir Tyagi.

Minister of Information and Broadcasting—Dr. B. V. Keskar.

Minister of Commerce—Shri D. P. Karmarkar.

Minister of Agriculture—Dr. Panjabrao S. Deshmukh.

Deputy Ministers

Deputy Minister of Communications—Shri Raj Bahadur.

Deputy Minister of Natural Resources and Scientific Research—Shri K. D. Malaviya.

Deputy Minister of Defence—Sardar Surjit Singh Majithia.

Deputy Minister of Home Affairs—Shri Balwant Nagesh Datar.

Deputy Minister of Labour—Shri Abid Ali.

Deputy Minister of Finance—Shri Manlal Chaturbhai Shah.

Deputy Minister of Rehabilitation—Shri Jagannathrao Krishnarao Bhonsle.

Deputy Minister of Railways and Transport—Shri O. V. Alagesan.

Deputy Minister of Health—Shrimati M. Chandrasekhar.

Deputy Minister of External Affairs—Shri Anil Kumar Chanda.

Deputy Minister of Food and Agriculture—Shri M. V. Krishnappa.

Deputy Minister of Irrigation and Power—Shri Jai Sukh Lal Hathl.

Deputy Minister of Defence—Shri Satish Chandra.

Deputy Minister of Finance—Shri Arun Chandra Guha.

**THE
PARLIAMENTARY DEBATES**
(Part II—Proceedings other than Questions and Answers)
OFFICIAL REPORT

Vol. I First day of the Sixth Session of First Parliament of India No. 1

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HOUSE OF THE PEOPLE

Monday, 15th February, 1954

*The House met at Thirty-five Minutes
Past Two of the Clock.*

[MR. SPEAKER (SHRI G. V. MAVALAN-
KAR) in the Chair]

QUESTIONS AND ANSWERS

[No Questions: Part I not published]

2-35 P.M.

PAPER LAID ON THE TABLE

PRESIDENT'S ADDRESS

Secretary: Sir, I beg to lay on the Table a copy of the President's Address to both Houses of Parliament assembled together on the 15th February, 1954.

राष्ट्रपति : संसद् के सदस्यगण, मैं आज पूरे एक वर्ष के बाद संसद् के नये सत्र के लिये आप लोगों का स्वागत करने यहां आया हूँ। इस एक वर्ष की अवधि में आपको बहुत सी गहन समस्याओं और भारी जिम्मेदारियों का सामना करना पड़ा है। इन में से बहुत सी समस्याएँ अभी भी उसी प्रकार हमारे साथ हैं, किन्तु मेरा विश्वास है आप लोग कह सकते हैं कि गत वर्ष में काफ़ी सफलता मिली है। अविजेय बाधाओं और कठिनाइयों पर विजय पाने के मानव के अदम्य उत्साह के

636 P.S.D.

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प्रतीकस्वरूप एवरेस्ट की अन्तिम विजय हुई। इस महत्वपूर्ण सफलता में एक वीर भारतीय का भी हाथ था। अन्तर्राष्ट्रीय क्षेत्र में पुराने भय और तनाव अब भी पहले के समान बने हैं। परन्तु समझौते के प्रयत्न बराबर जारी हैं और मैं हृदय से विश्वास करता हूँ कि इन प्रयत्नों के परिणामस्वरूप तनाव के वातावरण में सुधार होगा और पश्चिम तथा सुदूर पूर्व में भावी समझौते का मार्ग प्रशस्त हो सकेगा।

भारत, संसार के सभी देशों के साथ शांति और मंत्री की नीति का अनुसरण करता रहा है और ऐसे अवसरों पर जब यह आशा हुई कि हम शांति स्थापना के हेतु कुछ कर सकते हैं, हमारे देश ने जिम्मेदारियों को उठाने में कोई संकोच नहीं किया। कोरिया में मेरी सरकार ने तटस्थ राष्ट्रीय प्रत्यावर्तन आयोग की अध्यक्षता स्वीकार की और युद्ध बंदियों के अविष्य के सम्बन्ध में अन्तिम निर्णय होने तक उनकी देखभाल के लिये संरक्षक सेना वहां भेजी। दुर्भाग्यवश विराम सन्धि समझौते में सुझाई गई पद्धति के अनुसार कार्यवाही नहीं की जा सकी, जिसके कारण एक कठिन स्थिति पैदा हो गयी। कुछ दिनों में ही आयोग अपना काम खत्म कर देगा और अब संरक्षक सेना धीरे धीरे भारत वापस आ रही है। कोरिया में प्रमुख विवाद-ग्रस्त प्रश्नों का अभी तक निबटारा नहीं हुआ है। मुझे पूर्ण आशा है कि संयुक्त राष्ट्र की

[राष्ट्रपति]

साधारण परिषद् में, अथवा कहीं और, इन आवश्यक मामलों को सुलझाने का शीघ्र ही प्रयत्न किया जायेगा। आप सब की ओर से और मैं अपनी ओर से, कोरिया में तटस्थ राष्ट्रीय प्रत्यावर्तन आयोग में अपने प्रतिनिधियों और संरक्षक सेना के अफसरों तथा सिपाहियों की इस बात के लिये प्रशंसा करना चाहूंगा कि उन्होंने एक कठिन और नाजुक काम को बड़ी योग्यता तथा निष्पक्षता के साथ निभाया।

विदेशों से भारत के सम्बन्ध मैत्रीपूर्ण बने रहे हैं, छपि कभी कभी गलतफहमियां पैदा हो जाती हैं। इस समय मेरी सरकार के प्रतिनिधि चीनी गणतंत्र की सरकार से तिब्बत के सम्बन्ध में सामान्य हित के विभिन्न मामलों पर बात चीत कर रहे हैं। मुझे पूरी आशा है कि इस बातचीत के परिणामस्वरूप सभी विशिष्ट समस्याओं के बारे में समझौता हो सकेगा। सोवियत संघ और कई अन्य देशों से हमारी व्यापारिक संबंधियां हुई हैं। पिछले वर्ष हमारे प्रधान मंत्री की पाकिस्तान के प्रधान मंत्री के साथ मुलाकातें हुईं। ये मुलाकातें मैत्रीपूर्ण थीं और इनके फलस्वरूप दोनों देशों के बीच कई एक विवादग्रस्त मामलों के बारे में, जो बहुत दिनों से चले आ रहे थे, पारस्परिक सद्भावना पैदा हो सकी। इस दिशा में हम कुछ आगे बढ़े थे पर दुर्भाग्य से कुछ ऐसी घटनायें घटी हैं जिनके कारण प्रगति में रुकावटें पड़ रही हैं। मुझे खुशी है कि मेरी सरकार और श्रीलंका की सरकार के बीच श्रीलंका के भारतीय प्रवासियों के प्रश्न पर समझौता हो गया है। इस समझौते द्वारा उक्त समस्या का अन्तिम रूप से निबटारा नहीं होता, परन्तु उस दिशा में यह पहला कदम है और समस्या के हल के लिये गंभीर प्रयास है। इसलिये मैं इसका स्वागत

करता हूँ। अपने पड़ोसी राष्ट्रों, श्रीलंका तथा बर्मा से, जिनके साथ हमारा भौगोलिक ही नहीं बल्कि चिरकाल से सांस्कृतिक सम्बन्ध भी है, मैत्रीपूर्ण सम्बन्धों को उन्नत करने का मेरी सरकार सतत प्रयत्न करती रही है।

पश्चिमी एशिया के देशों और मिस्र के साथ हमारे सम्बन्ध मैत्रीपूर्ण और पारस्परिक सहयोग के रहे हैं। मुझे खुशी है कि सूडान के निर्वाचन आयोग के अध्यक्ष के रूप में हमारे मुख्य निर्वाचन आयुक्त की सेवाओं की प्रशंसा की गयी है और चुनाव व्यवस्थित ढंग से सम्पन्न हो गये हैं। मैं सूडान में स्वाधीनता के उदय का स्वागत करता हूँ, जो स्वयमेव तो शुभ है ही, चिरकाल से त्रस्त और आजकल भी अनेक संकटों के शिकार अफ्रीकी भूखंड की भावी उन्नति के लिये भी यह एक शुभ लक्षण है।

गत वर्ष इस अवसर पर मेरे अभिभाषण के बाद भारतीय संघ में आन्ध्र नामक नये राज्य का उदय हुआ है। भारतीय राज्यों में इस अभिवृद्धि का मैं स्वागत करता हूँ और नये राज्य की सफलता की कामना करता हूँ। भारत में राज्यों के पुनर्गठन की मांग को देखते हुये मेरी सरकार ने इस कार्य के लिये एक आयोग की स्थापना की है, जिसमें योग्य और अनुभवी सदस्य रखे हैं। यह कार्य बड़े और ऐतिहासिक महत्व का है। इसे बस्तुगत रूप से पूर्ण शांतचित्तता के साथ करना है, जिससे कि सम्बन्धित क्षेत्रों की जनता का और इसके साथ ही समस्त राष्ट्र का अधिक से अधिक कल्याण हो सके। मुझे पूर्ण विश्वास है कि इस आयोग के काम में सभी लोग सद्भावना और समझदारी के साथ सहयोग देंगे।

‘हमारे संघ के दो राज्यों में, त्रिबुवनकोर-कोचीन और पटियाला तथा पूर्वी पंजाब

रियासती संघ में, ग्राजकल ग्राम चुनाव हो रहे हैं। उपर्युक्त दूसरे राज्य में संविधान सुचारु रूप से नहीं चल सका और नये चुनाव होने तक प्रशासन का कार्य भार मुझे अपने आधीन लेना पड़ा।

हमारी प्रथम पंच-वर्षीय योजना की आधी अवधि समाप्त हो चुकी है। कुछ मामलों में प्रगति इतनी अच्छी नहीं हुई जितनी हम आशा करते थे, परन्तु कुछ अन्य मामलों में महत्वपूर्ण प्रगति हुई है। विशेष रूप से सामुदायिक योजनाओं के कार्य में उन्नति हुई है और राष्ट्रीय विकास कार्य में भी, जिसका श्रीगणेश अक्टूबर, १९५३ में हुआ था, संतोषजनक उन्नति हुई है। इस कार्य में जनसाधारण का योगदान बहुत उत्साहवर्धक है। इस कार्य का यह पहलू बहुत ही आशाजनक है। यद्यपि औद्योगिक उत्पादन में और कई एक क्षेत्रों में विशेष प्रगति हुई है, फिर भी व्यापक बेरोजगारी की समस्या मेरी सरकार के लिये चिन्तन का विषय है। लोगों को अधिक रोजगार दिलाने के उद्देश्य से योजना आयोग पहली पंच-वर्षीय योजना पर पुनर्विचार कर रहा है।

साधारण आर्थिक स्थिति में बराबर सुधार हुआ है। १९५२-५३ में अनाजों का उत्पादन उस के एक वर्ष पहले की अपेक्षा पचास लाख टन अधिक हुआ है और इस वर्ष की स्थिति भी अच्छी है। खाद्य की स्थिति में सुधार बहुत संतोषजनक है और देश इस दिशा में आत्मनिर्भरता के लक्ष्य की ओर तेजी से आगे बढ़ रहा है। औद्योगिक उत्पादन में, विशेष कर सूती कपड़े, कागज, रासायनिक पदार्थ, बाइसिकल, नमक और बहुत से इंजीनियरिंग सम्बन्धी उद्योगों के क्षेत्र में उत्पादन काफी ज्यादा होता रहा है।

औद्योगिक उत्पादन की सूचक संख्या बढ़ कर १९५३ में १३४ हो गयी जबकि १९५२ में वह १२९ थी। युद्ध के बाद से हमारे औद्योगिक उत्पादन का यह उच्चतम स्तर है। इस्पात उद्योग के विस्तार और इस्पात के एक नये कारखाने की स्थापना के सम्बन्ध में इस समय अन्तिम कार्यवाही हो रही है। जूट और चाय उद्योग, जिन्हें बड़ी कठिनाइयों का सामना करना पड़ा है, अब अच्छी स्थिति में हैं।

मेरी सरकार घरेलू उद्योगों की उन्नति को विशेष महत्व देती है। मुझे खेद है कि इस दिशा में संतोषजनक प्रगति नहीं की जा सकी है। आशा है कि अखिल भारतीय खादी और ग्राम उद्योग बोर्ड, अखिल भारतीय करपा बोर्ड और अखिल भारतीय दस्तकारी बोर्ड के प्रयत्न इस दिशा में निकट भविष्य में ही ठोस कार्य कर सकेंगे।

महान् नदीघाटी योजनाओं के सम्बन्ध में संतोषजनक प्रगति हुई है और इन योजनाओं में से कुछ पूर्ण भी हो चुकी हैं और इस समय चालू हैं। पांच नयी योजनायें, अर्थात् कोसी, कोयना, कृष्णा, रिहांड और चम्बल योजनायें, पंच-वर्षीय योजना में शामिल कर ली गई हैं। इन योजनाओं के सम्बन्ध में प्रारम्भिक व्यवस्था की जा रही है, जिससे कि आगामी वित्तीय वर्ष में इन्हें चालू किया जा सके। कोसी योजना के बारे में नैपाल सरकार से बातचीत चल रही है।

भारत को हवाई यातायात का पुनर्गठन हो चुका है और दो सरकारी निगम, एक भीतरी यातायात के लिये और दूसरा विदेशी यातायात के लिये, स्थापित किये जा चुके हैं। विचार हो रहा है कि विदेशी सवियों का विस्तार करके उन्हें सुदूरपूर्व तक ले जाया जाय।

[राष्ट्रपति]

पिछले साल हम ने दो युगान्तरकारी घटनाओं को मनाया—जो भारत में रेल व्यवस्था तथा तार-डाक व्यवस्था की शताब्दियां हैं। रेल यातायात में बराबर प्रगति हुई है और रेल के डिब्बों तथा इंजनों के निर्माण की ओर विशेष ध्यान दिया जा रहा है। नये रेल मार्ग खोलने के लिये निकट भविष्य में कई एक बड़ी योजनाओं को हाथ में लिया जायेगा। डाक और तार सम्बन्धी सुविधाओं का भी, विशेष रूप से देहाती और पिछड़े हुए क्षेत्रों में, विस्तार किया गया है।

मेरी सरकार घरों की समस्या को महत्वपूर्ण मानती है। विभाजन के बाद से विस्थापित लोगों के लिये घरों पर अभी तक ७२ करोड़ रुपया व्यय किया जा चुका है। इसके अतिरिक्त औद्योगिक कार्यकर्त्ताओं के लिये घरों के निर्माण के वास्ते ऋण और सरकारी सहायता दी गयी है। सस्ते और आकर्षक मकानों के निर्माण को प्रोत्साहन देने के उद्देश्य से हाल में ही एक अन्तर्राष्ट्रीय प्रदर्शनी का उद्घाटन किया गया है, जिसकी ओर बहुतों का ध्यान आकृष्ट हुआ है।

१९५४-५५ के वित्तीय वर्ष में भारत सरकार के अनुमानित आय तथा व्यय का व्यौरा आपके सम्मुख रखा जायगा।

संसद् के विगत सत्र के बाद सात अध्यादेश प्रवर्तित करने आवश्यक हो गये। इन में से दो का सम्बन्ध उन दो मामलों से है जिनके बारे में एक विधेयक अभी आपके विचाराधीन है। इन में से उन सभी अध्यादेशों पर विचार करने का आपको अवसर मिलेगा, जिन्हें स्थायी विधान का रूप देना आवश्यक होगा।

आपके सम्मुख २८ विधेयक विचाराधीन हैं। इन में से कुछ पर प्रवर समितियां

विचार कर चुकी हैं। इसरे विधेयक जिन पर प्रवर समितियां आजकल विचार कर रही हैं, उक्त समितियों की सिफारिशों समेत आपके सामने रखे जायेंगे। इन विधेयकों में हिन्दू विधि के सुधार सम्बन्धी विधेयक भी सम्मिलित हैं, जिन्हें मेरी सरकार बड़ा महत्व देती है। संसद् के इस सत्र में आपके सम्मुख अन्य विधायी प्रस्ताव भी रखे जायेंगे जिनका सम्बन्ध सार्वजनिक कल्याण से है। न्यायालयों के कार्य को गतिशील करने और मुकदमेबाजी के व्यय को घटाने के लिये न्यायिक कार्य प्रणाली में सुधार करने को मेरी सरकार बहुत उत्सुक है।

इस मास के आरम्भ में इलाहाबाद में कुम्भ मेले के समय एक भीषण दुर्घटना घटी। इस अवसर पर यात्रियों का अपूर्व जन-समूह एकत्रित हुआ था। इस विशाल जन समुदाय की सुविधा के लिये उत्तर प्रदेश की सरकार ने सन्तोषजनक व्यवस्था करने का बड़ा प्रयास किया था। परन्तु अभावस्था के दिन अचानक एक दुर्घटना घटी जिसके कारण बहुत से लोग बेकाबू भीड़ के पांव तले आकर रौंदे गये और मर गये। इस दुखद दुर्घटना से यह शुभ समागम विषादपूर्ण बन गया और हमारे अनेक देशवासियों के लिये शोक का विषय हो गया। आपकी ओर से, और मैं अपनी ओर से, दिवंगत आत्माओं के सभी सम्बन्धियों को समवेदना तथा सहानुभूति भेजता हूँ।

नये वर्ष का आरम्भ इस प्रकार का है कि इस में जितनी आशा की झलक है उतना ही भय भी दिखाई देता है। शान्ति स्थापना में प्रगति और तत्सम्बन्धी प्रयत्नों के सफल होने की आशा है। हमें और विश्व को कठिन परीक्षाओं का सामना करना पड़ सकता है, इस बात की आशंका

भी है। मानव जाति के लिये इस संकट के समय में हम अपने देश की और समस्त विश्व की सेवा कर सकते हैं यदि हम उन सिद्धांतों पर अडिग रहें जिन्होंने अतीत में हमारा पथ-प्रदर्शन किया है और यदि हम राष्ट्र-पिता के शान्ति, सहिष्णुता और आत्म-विश्वास के सन्देश को याद रखें। मैं विश्वास करता हूँ कि आपके कार्य कलाप में यह सन्देश आपका पथ आलोकित करेगा।

The President: Members of Parliament, I have come here, after a full year, to welcome you to the new session of Parliament. During this past year, you have had to consider many difficult problems and to shoulder heavy burdens. Many of those problems still remain with us, but I think that you may well look back on this year as one of considerable achievement. As a symbol of the indomitable spirit of man conquering almost insurmountable obstacles and difficulties, came the final conquest of Everest. With this signal achievement was associated one of our own brave countrymen. In the international sphere, the old tensions and fears continue. But efforts are being continually made to find some settlement and I earnestly trust that these efforts will lead to an easing of these tensions and will point the way to some future settlement both in the West and in the Far East.

India has continued to pursue a policy of peace and friendship with all the countries of the world and has not hesitated to undertake responsibilities where, it was hoped, this might enable her to perform some service in the cause of peace. In Korea, my Government accepted the Chairmanship of the Neutral Nations Repatriation Commission and sent a Custodial Force to take charge of the prisoners of war, pending a final decision about their future. Unfortunately, the processes laid down in the Armistice Agreement could not be carried through, as intended, and

a difficult situation arose. The Commission will conclude its labours within a few days and the Custodial Force is gradually returning to India. The major matters of dispute in Korea have not been settled yet. I earnestly hope that an early attempt will be made in the United Nations General Assembly, or otherwise, to give full consideration to these outstanding issues. I should like to express, on your behalf and mine, our high appreciation of the work of our representatives in the Neutral Nations Repatriation Commission in Korea and of our officers and men of the Custodial Force, who discharged their difficult and delicate tasks with ability and impartiality.

India's relations with other countries continue to be friendly, even though sometimes some misunderstandings arise. My Government's representatives are at present discussing with the Government of the People's Republic of China various issues of common concern in regard to Tibet. I have every hope that these discussions will lead to a settlement of outstanding issues. Trade agreements have been made with the Soviet Union and several other countries. In the course of the past year, meetings took place between my Prime Minister and the Prime Minister of Pakistan. These meetings were friendly and led to some understandings about various matters which have long been in dispute between the two countries. While some progress was made in this respect, unfortunately some other developments have at present come in the way of further progress. I am glad to find that an agreement has been arrived at between my Government and the Government of Ceylon over the long standing issue of the people of Indian descent in Ceylon. This agreement does not finally solve this problem but is a first step and an earnest attempt to that end and I welcome it as such. It has always been my Government's endeavour to develop close and friendly relations with our neighbour countries, Ceylon and Burma, with whom India has not

[The President];

only geographical but cultural affinities of long standing.

With the countries of Western Asia and Egypt, our relations have been of close cooperation and friendship. I am glad that the services of our Chief Election Commissioner as Chairman of the Electoral Commission for the Sudan were appreciated and successful elections were held. I welcome the emergence of self-government in Sudan both in itself and as a symbol of future progress in the Continent of Africa, which has suffered so much in the past, and is now undergoing a severe ordeal.

Since I addressed you on the last occasion, a new State in the Indian Union has come into existence, the State of Andhra. I welcome this addition to our fraternity of States and wish it success. In view of the demands for further reorganisation of the States in India, my Government have appointed a Commission for this purpose consisting of eminent and experienced members. This is a task of high and historic importance, which has to be dealt with in an objective and dispassionate manner so as to promote the welfare of the people of the areas concerned as well as of the nation as a whole. I earnestly trust that the work of this Commission will be assisted by all concerned in a spirit of harmony and understanding.

In two of our States, namely, Travancore-Cochin and Patiala and East Punjab States Union, general elections are taking place. In the latter State, the Constitution could not function properly and I had to take over charge till such time as fresh elections could take place.

Half the period of the first Five-Year Plan is over. In some matters progress has not been as rapid as had been hoped, in others there has been significant progress. In particular, the Community Projects show promise and the National Extension Service, which was inaugurated in October 1953, is making satisfactory progress. The contribution of the

people has been most encouraging. This is a particularly happy feature. Although there has been marked progress in industrial production and in other respects, my Government have been concerned at the existence of a considerable volume of unemployment. The Planning Commission have undertaken a revision of the first Five-Year Plan, particularly to provide more employment.

There has been a continued improvement in the general economic situation. The output of foodgrains in 1952-53 was fifty lakh tons over the output of the previous year and this year's prospects are good. The improvement in the food situation has been highly satisfactory and the country is making rapid approach to the goal of self-sufficiency. Industrial production has continued at a high level, more particularly in cotton textiles, paper, chemicals, bicycles, cement, salt and most of the engineering industries. The index of industrial production rose to 134 in 1953 from 129 in 1952. This was the highest level of industrial production since the war. Plans for the expansion of steel production and for the establishment of a new iron and steel plant are now being finalised. The jute and tea industries, which were facing serious difficulties, are now again doing well.

My Government attach special importance to the development of cottage industries. I regret, however, that progress in this respect has not been very satisfactory. It is hoped that the efforts of the All-India Khadi and Village Industries Board as well as the All-India Handloom Board and the All-India Handicrafts Board will yield substantial results in the near future.

Satisfactory progress has been made in the great River Valley Schemes and some of the projects have already been completed and are yielding results. Five new projects, namely, the Kosi, the Koyna, the Krishna, the Rihand and the Chambal have been included in the Five-Year

Plan. Steps are being taken to expedite certain preliminary arrangements in regard to them, and, in the case of the Kosi, to have discussions with the Government of Nepal, with a view to starting work on these new projects during the next financial year.

The Air Services of India have now been reorganised and two State Corporations, one dealing with internal airlines and the other with external services, have been formed. It is proposed to extend the external services to the Far East.

In the course of the past year, two land-marks have been celebrated, namely, the centenaries of the beginning of the Railway System and the Telegraphs in India. There has been steady progress on the railways and special attention is being paid to the manufacture of locomotives and rolling stock. Some major projects of rail construction will be taken up shortly. Postal and telegraph facilities have expanded, especially in the rural and backward areas.

My Government attach importance to the problem of housing. A total expenditure of Rs. 72 crores has been incurred on housing for displaced persons since the Partition and loans and subsidies have been given for the construction of houses for industrial workers. With a view to encouraging the building of inexpensive and attractive houses, an International Exhibition on Low Cost Housing has recently been held and has attracted much attention.

A statement of the estimated receipts and expenditure of the Government of India for the financial year 1954-55 will be laid before you.

After the last session of Parliament, it became necessary to promulgate seven Ordinances. Of these, two deal with matters in respect of which Bills are pending before you. You will be asked to consider and pass such of these as require permanent legislation.

There are 28 Bills pending before you. Some of these have been considered by Select Committees; some

others, which are still under the consideration of Select Committees, will be brought before you with their recommendations. Among these are the Bills dealing with reform of the Hindu Law to which my Government attach considerable importance. There are other legislative measures relating to matters of general public interest, which will be brought before you during the course of this session. My Government are anxious to proceed with certain reforms relating to judicial procedure with a view to expediting these processes and lessening the expenditure involved in them.

Early in this month, a tragedy took place at the Kumbh Mela in Allahabad where a vast and unprecedented gathering of pilgrims had collected. The Uttar Pradesh Government had taken great pains to make satisfactory arrangements for this great concourse of human beings. But on the Amavas day an accidental mishap led to a large number of persons being crushed to death by the uncontrollable passage of others over them. This grievous tragedy, which marred a happy occasion, has brought sorrow to many and, on your behalf and mine, I extend my deep sympathy to the relatives of those who have suffered.

The new year begins with hope and fear evenly balanced. There is promise of achievement and of progress towards peace. There is also apprehension at the trials we and the rest of the world might have to face. In this crisis of human destiny, we can serve both our own country and the larger causes of the world only by adhering to the principles that have guided us in the past and by remembering the message of peace, tolerance and self-reliance of the Father of the Nation. I trust that that message will guide you in your deliberations.

KUMBH MELA TRAGEDY

The Prime Minister and Leader of the House (Shri Jawaharlal Nehru): I crave your leave to make a reference before this House starts its work for this session on this occasion. We have

[Shri Jawaharlal Nehru]

just heard the President refer in his speech to the Kumbh Mela tragedy. I have no doubt that every Member of this House as well as elsewhere will associate himself with our deep sorrow and our sympathy and condolence with not only those who are bereaved, the families of those who have suffered in this tragedy, but with many others.

This is hardly the occasion for me to go into any facts of this terrible occurrence, partly because the matter is under enquiry by a distinguished committee, and partly because the State Government concerned is dealing with the matter. Some of us here were certainly present at the Kumbh Mela on this occasion, though they may not have been on the actual scene of this tragedy. I was in the Mela itself when this tragedy took place. In fact, I was in a rather high place—in the balcony of the Fort—having a distant view of the whole of that mighty concourse of human beings. I do not think that anyone who saw that enormous multitude—it is estimated that at least four million people had gathered together—can ever forget it. It came as a deep sorrow that, during this tremendous event when so many people had gathered together, there should have been this tragedy in which many suffered death.

As I said, I do not wish to go into the facts of this occurrence at this stage, but I think that it is right that we should begin our work today with our expression of sorrow and condolence.

Shrimati Renu Chakravartty (Basirhat) rose—

Mr. Speaker: There is no occasion for a speech now.

Shrimati Renu Chakravartty: May I know what has happened to the adjournment motion?

Mr. Speaker: That will come in due course; not now.

I entirely associate myself with the sentiments expressed by the hon. the

Leader of the House. The tragedy was so sudden and so wide, in a sense affecting everyone in the whole of the Indian Union, that it has moved every heart to its depth. I think it is but proper that we should express our deep sorrow and our condolence to the families of the deceased and others who have suffered. We shall express our condolence and sympathy by standing in silence for two minutes.

(The House stood in silence for two minutes.)

DEATH OF SHRI NAMDHARI

Mr. Speaker: I regret to inform the House of the passing away of Shri Atma Singh Namdhari who was a sitting Member of the House, at the age of 53.

We mourn the loss of Shri Namdhari and I am sure the House will join me in conveying our condolences to his family. The House may stand in silence for a minute to express its sorrow.

(The House stood in silence for a minute.)

DETENTION OF SHRI BHAJAHARI MAHATA

Mr. Speaker: I have to inform the House that I have received the following communication from the Magistrate, 1st Class, Purulia, Manbhum, Bihar:—

"22nd January, 1954.

Sir,

I have the honour to inform you that I have found it my duty in exercise of my powers under section 502 Cr.P.C. 1898 to direct that Shri Bhajahari Mahata, Member of the House of the People, [a report against whom under section 9(5) of the Bihar Maintenance of Public Order Act, 1949, has been received by me] be detained for the reason that his bailor Shri Sahadeb Chakrabarty who stood surety for him on 21-1-54 when he appeared in my

court in response to the summons issued by the S.D.O. Sadar Purulia, refused to stand surety for him and surrendered him in court for necessary legal action stating that Sri Mahata does not like to remain on bail. Sri Bhajahari Mahata was asked to furnish another surety but he declined to do so and instead asked for being remanded to custody in pursuance of the new policy of his party namely Lok Sevan Sangha.

Sri Bhajahari Mahata M.P. was accordingly taken into custody at 3 p.m. on 22nd day of January, 1954 and is at present lodged in the district Jail at Purulia, Manbhum."

MOTIONS FOR ADJOURNMENT

KUMBH MELA TRAGEDY

Mr. Speaker: I have received notices of adjournment motions relating to the same subject, viz. the Kumbh Mela tragedy,—one from Shrimati Renu Chakravartty, one from Shri V. G. Deshpande and another jointly from Shri Kripalani, Shri Gurupadaswamy and Shri K. Subrahmanyam. Before I give my ruling, I should like to know how these motions are admissible in this House, because however unfortunate the incident may be, the Mela administration was entirely a matter for the Uttar Pradesh Government, and they were in charge of the arrangements. I do not think the motions would be admissible, but I should like to know from those hon. Members who have tabled the motions if they have anything to say—not on the merits but on the question of admissibility.

I may state that there is also another reason for it, and that is that a committee of enquiry has already been set up and it will be premature to discuss anything without first knowing what the facts are, as may be found by the enquiry committee.

Further, there has been a reference to this incident in the President's Address, and though the discussion

may not be permissible on an adjournment motion, I think it may not be possible altogether to avoid reference to this subject during the discussion on the President's Address, because the mention has been made by the President in his Address today.

There are also other reasons, but the principal reason is that the central responsibility is not there. The Government at the Centre was not actually in charge of the administration of the Mela arrangements and I do not see how I can consent to this adjournment motion.

Shrimati Renu Chakravartty (Basirhat): May I state, Sir, first that technically you may rule it out, but even technically you cannot do so, because it is a national tragedy? On top of that it is the Central Government which authorised the Uttar Pradesh Government to impose a toll tax. Even in the matter of amenities provided for the pilgrims the Central Government took responsibility. Above all, Sir, the main reason why we should debate this matter in this House is that there were many important Union Ministers who were present there and it was the many arrangements that were made for them that was directly responsible for this tragedy. Not only that, after this tragedy had happened, several of them were attending tea parties, etc., which has shocked the whole of India.

These are the reasons, Sir, why we consider that this matter should be debated in this House.

Shri V. G. Deshpande (Guna): My submission is that this matter should engage the attention of the Centre and this House because it was a national calamity of such a colossal scale that the whole of India has been shocked. The list of casualties shows that not only people from Uttar Pradesh but also from Bihar, Gujerat and other provinces have been involved in the tragedy. Moreover, the Prime Minister, the President of the Republic and the Ministers of the Central Government, as the Prime Minister himself has just now referred, were present in the Mela when this

[Shri V. G. Deshpande]

tragedy took place. My third argument is that the President of the Republic had issued an ordinance authorising the levy of a terminal tax on railway fares. Big crowds were thus attracted and money was collected through an ordinance of the Centre for the management of the fair. Under these circumstances, and particularly as a reference has been made to a party which was given in honour of the President, which was attended by Union Ministers and State Ministers where there was music and other types of enjoyment

Mr. Speaker: Order, order, the hon. Member is going beyond the merits of admissibility. Those facts are yet to be ascertained. I could not take them for granted from newspaper reports merely.

Shri V. G. Deshpande rose—

Mr. Speaker: I do not think the hon. Member need proceed further.

Dr. N. B. Khare (Gwalior): May I know, Sir, why this House, the whole House, just now stood up in silence to mourn the death of the victims of the tragedy, if it was not concerned at all?

Acharya Kripalani (Bhagalpur cum Purnea): May I bring to your notice, Sir, that an unusual kind of propaganda was carried on on behalf of the Centre and facilities were promised for attending pilgrims. This had not been done before. The Railways were supposed to make arrangements for the pilgrims. But it is a fact that trains were coming over full of people. Almost every train had passengers on the roof. Some of these passengers were killed in transit. All these things were known to the Central Government. The Central Government was responsible for making railway and transport arrangements, and during that transport there were accidents. They took no steps to discourage people from collecting together. The Centre is therefore responsible; if not, only a little less responsible than the Provincial Government.

I, therefore, submit that the Adjournment Motion is admissible on its own merits.

Shri H. N. Mukerjee (Calcutta North-East): Sir, as you said, the President was advised to make a reference to this in his Address, because it is obviously a matter of national importance. Apart from the Railways which are the direct concern of the Centre, it was the Army Engineers who helped in the construction of the bridges. I am also sure that the army was called to be in readiness to come and help in any emergency. There was a discussion openly in the papers that possibly the army was kept in readiness in order that the arrangements may be better.

This was a festival which even though it pertained to Hindus was one of a national character. This kind of incident having happened in circumstances which are so dubious, the State Government had to appoint a Committee to enquire into the matter. But the terms of reference of the Committee of enquiry are so inadequate that we as representatives of different parts of the country feel that we should have a right to say what we think in regard to this. I hope you will take into consideration the different aspects of the matter and give your ruling after you have given really careful thought to the widespread feeling all over the country regarding the desirability of a proper enquiry into the circumstances of the incident.

Shri N. C. Chatterjee (Hooghly): May I point out one thing? Just now seven Ordinances were placed on the Table by Mr. Sinha. (*Some hon. Members:* Not yet placed). They are on the Order Paper. Two of them—Ordinance No. 1 of 1954 and Ordinance No. 2 of 1954—directly relate to Kumbh Mela. They are promulgated under Article 123 of the Constitution of India and they could be promulgated only when it is a Central subject, only when it is within the competence of the Parliament to enact such a law;

and because it is a Central responsibility and a Central matter subject to the jurisdiction of this Parliament these Ordinances were promulgated. I submit, Sir, it is perfectly legitimate and admissible.

Dr. Lanka Sundaram (Visakhapatnam): May I read the text of the Ordinance concerned before you give the ruling. It extends to the whole of India, except the State of Jammu and Kashmir. It reads:

"There shall be levied on all passengers carried by railway from any railway station in the territories to which this Ordinance extends," (it extends to the whole of India), "to any of the following railway stations....".

Allahabad City and adjoining stations are mentioned. The Schedule of rates shows the rates of taxes, viz., one rupee and eight annas, one rupee, eight annas, and six annas.

The point here is that nearly Rs. 20 lakhs of the tax-payers' money from all over India has been collected to make arrangements at Kumbh Mela. All arrangements were to be made by the Railways with the assistance of several authorities, both Central and local. The question of competence of this House to deal with this matter is beyond doubt.

Mr. Speaker: I do not want to enter into any argument with the viewpoints coming from the hon. Members on this side of the House. It is obvious that the subject-matter of the Motion is what happened, actually, what may be called a grim tragedy. The fact that the Central Government gave certain facilities to raise finances to enable the Uttar Pradesh Government to make arrangements is entirely a different matter and the tragedy is not the direct result of the Ordinances being passed. Nor even the military aid given is the direct cause; perhaps the absence of it would have been a cause for complaint. Further—I forgot to mention,—I find that the matter was discussed in the Uttar Pradesh Assembly also—that is from the Press reports—and

the Chief Minister of Uttar Pradesh, I think, has given a statement of facts and a Committee of enquiry was appointed by the Uttar Pradesh Government. All this points to the fact as to where the responsibility lies and I do not see how I can consent to this kind of Adjournment Motions on the grounds urged.

Dr. N. B. Khare: My point is not answered.

Mr. Speaker: It does not require to be answered. I am not bound to answer each and every point.

Dr. N. B. Khare: Thank you. We walk away in protest against these banqueteers and racketeers.

Mr. Speaker: Order, order.

Acharya Kripalani: Sir, we do not walk out; yet I must tell you that many of us on this side feel the same way as those who have walked out.

PAPERS LAID ON THE TABLE

BILLS ASSENTED TO BY THE PRESIDENT

Secretary: I beg to lay on the Table a copy of the Statement showing the Bills passed by the Houses of Parliament during the Fifth Session, 1953, and assented to by the President.

STATEMENT

1. The Sea Customs (Amendment) Bill, 1953.
2. The Rehabilitation Finance Administration (Amendment) Bill, 1952.
3. The Employees' Provident Funds (Amendment) Bill, 1953.
4. The Travancore-Cochin High Court (Amendment) Bill, 1953.
5. The Dhoties (Additional Excise Duty) Bill, 1953.
6. The Live-stock Importation (Amendment) Bill, 1953.
7. The Calcutta High Court (Extension of Jurisdiction) Bill, 1953.

8. The Repealing and Amending Bill, 1953.
9. The Industrial Disputes (Amendment) Bill, 1953.
10. The Manipur Court-Fees (Amendment and Validation) Bill, 1952.
11. The Coir Industry Bill, 1953.
12. The Forward Contracts (Regulation) Amendment Bill, 1953.
13. The Indian Tariff (Second Amendment) Bill, 1953.
14. The Indian Tariff (Third Amendment) Bill, 1953.
15. The Salt Cess Bill, 1953.
16. The Appropriation (No. 5) Bill, 1953.
17. The Patiala and East Punjab States Union Appropriation (No. 3) Bill, 1953.
18. The Banking Companies (Amendment) Bill, 1953.
19. The Telegraph Wires (Unlawful Possession) Amendment Bill, 1952.
20. The Reserve Bank of India (Amendment and Miscellaneous Provisions) Bill, 1952.
21. The Indian Patents and Designs (Amendment) Bill, 1953.
22. The Prevention of Disqualification (Parliament and Part C States Legislatures) Bill, 1953.
23. The Cantonments (Amendment) Bill, 1952.
24. The Ancient and Historical Monuments and Archæological Sites and Remains (Declaration of National Importance) Amendment Bill, 1953.

ORDINANCES PROMULGATED

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table, under the provisions of Article 123 (2)(a) of the Constitution a copy of each of the following Ordinances promulgated by the President after the termination of

the Fifth Session of the Houses of Parliament:

- (i) The Barsi Light Railway Company (Transferred Liabilities) Ordinance, 1953 (No. 7 of 1953).
- (ii) The Uttar Pradesh Terminal Tax on Railway Passengers Ordinance, 1954 (No. 1 of 1954).
- (iii) The Uttar Pradesh Terminal Tax on Railway Passengers (Amendment) Ordinance, 1954 (No. 2 of 1954).
- (iv) The Displaced Persons (Claims) Supplementary Ordinance, 1954 (No. 3 of 1954).
- (v) The Pres^s (Objectionable Matter) Amendment Ordinance, 1954 (No. 4 of 1954).
- (vi) The Air Corporations (Amendment) Ordinance, 1954 (No. 5 of 1954).
- (vii) The Transfer of Evacuee Deposits Ordinance, 1954 (No. 6 of 1954).

[Placed in Library. See Nos. S-2/54; S-3/54; S-4/54; S-5/54; S-6/54; S-7/54 and S-8/54.]

PRESIDENT'S ACTS FOR PEPSU

The Minister of Home Affairs and States (Dr. Katju): I beg to lay on the Table a copy of the following Acts under sub-section (3) of section 3 of the Patiala and East Punjab States Union Legislature (Delegation of Powers) Act, 1953:—

- (i) The Patiala and East Punjab States Union Betterment Charges and Acreage Rates Act, 1953 (President's Act No. 1 of 1954). [Placed in Library. See No. S-9/54];
- (ii) The Patiala and East Punjab States Union Legislative Assembly (Prevention of Disqualification) Amendment Act,

1954 (President's Act No. 2 of 1954). [*Placed in Library. See No. S-10/54*];

- (iii) The Patiala and East Punjab States Union Townships Development Board Act, 1954 (President's Act No. 3 of 1954). [*Placed in Library. See No. S-11/54*];
- (iv) The Patiala and East Punjab States Union Chaukidari Act, 1954 (President's Act No. 4 of 1954). [*Placed in Library. See No. 12/54*]; and
- (v) The Patiala and East Punjab States Union Live-Stock Improvement Act, 1954 (President's Act No. 5 of 1954). [*Placed in Library. See No. 13/54*].
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Mr. Speaker: That finishes the business—there is no other business. Now, the House may adjourn to meet tomorrow. A suggestion was made to me by the Minister of Parliamentary Affairs about the meeting time and he has suggested that the House may meet at two o'clock—from two to seven.

श्री अलगू राय शास्त्री (जिला आजमगढ़—पूर्व व बलिया—पश्चिम) : दो बजे ठीक है ।

Several Hon. Members: Yes.

Mr. Speaker: The House will meet tomorrow at two o'clock.

The House then adjourned till Two of the Clock on Tuesday, the 16th February, 1954.
